

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. SARAVANA STORES GOLD PALACES PVT. LTD.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SARAVANA STORES GOLD PALACE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/05/2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U52609TN2017PTC116518
5.	Address of the registered office and principal office (if any) of corporate debtor	No.2, Old Mahabalipuram road Rajiv Gandhi Nagar, Sholinganallur Chennai Kancheepuram TN 600119
6.	Date of closure of Insolvency Resolution Process	27/11/2022
7.	Liquidation commencement date of corporate debtor	28/11/2022 (Order recd. on 05.12.2022)
8.	Name and registration number of the insolvency professional acting as Liquidator	S. Palaniappan - (Reg. No IBBI/IPA-001/IP-P00730/2017-2018/11207)
9.	Address and e-mail of the Liquidator, as registered with the Board	B5, Patteswarar Park North Block, Dr.Ramasamy Layout, Velandipalayam, Coimbatore - 641025. Email: palyegu@yahoo.co.in.
10.	Address and e-mail to be used for correspondence with the Liquidator	Laxmathi Towers, 35, Padmanaba Street, T.Nagar, Chennai 600017 Email: cirpssgppl@gmail.com
11.	Last date for submission of claims	04 th January 2023

Notice is hereby given that the National Company Law Tribunal, Division Bench-II, Chennai has ordered the commencement of liquidation of the SARAVANA STORES GOLD PALACE PRIVATE LIMITED on 28-November-2022 (Order Received on 05th December 2022).

The stakeholders of SARAVANA STORES GOLD PALACE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 04th January 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

S. Palaniappan

IBBI/IPA-001/IP-P00730/2017-2018/11207

Date and Place: 05.12.2022, Chennai.

